

DIVISION BENCH

ITEM NO.136

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No. 180/2022, IA No. 222/2022, IA No. 252/2022, IA No.
356/2023, IA No. 456/2023 IN CP (IB) No. 223/ALD/2018**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 29th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

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|----------------------------|--|
| NAME OF THE COMPANY | STANDARD CHARTERED BANK V/S M/S JVL AGRO INDUSTRIES LTD |
| UNDER SECTION | 7 IBC (in Liquidation) |

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Anurag Khana Sr. Adv. Assisted by : *For the Applicant in IA No.
Sh. Ujjawal Satsangi, Adv. 180/2022, IA No 222/2022 & Res.
in IA No. 252/2022 & IA No.
356/2023*

Sh. Arun Prakash, Adv. : *For the Applicant in IA No. 356/2023*

Sh. Yash Tandon, Adv. : *For the Liquidator in IA No.
456/2023 & Res. in IA No. 180/2022
& IA No. 222/2022*

ORDER

At the request made by the Ld. Counsel representing the parties, the matter is adjourned for 10th May, 2024 to come up higher on the board.

IA No.180/2022, IA No. 456/2023

In the meantime, interim order to continue.

**-Sd-
(Ashish Verma)
Member (Technical)**

29th April, 2024

*Bipul Kumar Tiwari
(Stenographer)*

**-Sd-
(Praveen Gupta)
Member (Judicial)**